

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 1257/2024

GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY **Appellant(s)**

VERSUS

**COMMISSIONER OF CUSTOMS, CENTRAL EXCISE
AND SERVICE TAX, NOIDA** Respondent(s)

([Only C.A. Nos. 10869-10920/2017 is listed under this item])

**WITH
C.A. No. 10869-10920/2017 (XVII-A)
([T0)**

Date : 22-11-2024 This appeal was called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE SANDEEP MEHTA
[IN CHAMBER]**

For Appellant(s) **Mr. Punit Dutt Tyagi, AOR**

Mr. Jasmeet Singh, AOR
 Mr. Pushpendra Singh Bhadoriya, Adv.
 Mr. Vijay Sharma, Adv.

For Respondent(s) Mr. Mukesh Kumar Maroria, AOR
Mr. B. Krishna Prasad, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 10869-10920/2017

Learned counsel appearing for the appellant is granted further opportunity of two weeks to file the requisite affidavits in terms of Registrar's Court order dated 7th November, 2024.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(RAM SUBHAG SINGH)
COURT MASTER (NSH)